

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 889/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: The Greater Bombay Co. Opp. Bank Ltd.
V/s.

Hilton Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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01.	Abbas Mandviwala 1/b Ramal Shekh 26.	Adv for Petitioner	<u>Mandhi</u>
24	Hassh Kishwari	Adv. for Respondent	Mandhi

ORDER

TCP No.889/ I&BP/NCLT/MB/MAH/2017

At request of the parties, on the ground that settlement has already arrived at, list this matter on 15.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)